

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 102/2016
RT CP (CAA)No.144/Chd/Hry/2017**

In the matter of arrangement between:

G.P.Realtors Private Ltd. ...Petitioner No.1/Amalgamated Co.
Vs.
Platoon Propbuild Private Ltd. ...Petitioner No.2/Amalgamating Co

Present: Mr.Munish Kumar Garg, Advocate for petitioners
Mr.Deepankur Sharma Advocate for Official Liquidator,
Punjab, Chandigarh and Regional Director, Northern
Region, New Delhi.

The Hon'ble Member (Judicial) is on leave, hence the
matter is adjourned to 11.10.2017.

Sd/-

Court Officer

September, 14, 2017
subbu